F.No.01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 23.02.2018

ORDER NO. 32 of 2018

Hon'ble President is pleased to partially modify the roster order **30 of 2018 for CESTAT Delhi** to the extent indicated below:-

On 26.2.2018 at 10.30 a.m. Hon'ble Sh. S.K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical) will hear Excise, Customs & Service Tax Division Bench Matters.

By Order (A.Mohan Kumar)²³

(A.Mohan Kumar) Registrar

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